

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 120 of 2009 &
IA No. 228 of 2009**

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Chhattisgarh State Power Dist. Co. Ltd. Appellant (s)
Versus
Godawari Power & Ispat Ltd. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. K.Gopal Choudhary with
Mr. A. Bhatnagar, S.E. CSPDCL
Counsel for the Respondent (s) : Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri
for CSERC
Mr. Manoj Sharma, Mr. Munshi
For R.1

ORDER

As agreed by the learned counsel for the parties, post the
matter on **07.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**